

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.7818-7819/2009

CHENNADI JALAPATHI REDDY

Appellant(s)

VERSUS

BADDAM PRATAPA REDDY (DEAD) THROUGH LRS. AND ANR. Respondent(s)

Date : 31-07-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

Mr. D. Rama Krishna Reddy, Adv.
Mrs. D. Bharathi Reddy, AOR

For Respondent(s)

Mr. C. S. N. Mohan Rao, AOR

Mr. Mahabir Singh, Sr. Adv.
Mr. D. Mahesh Babu, AOR
Ms. Suchitra Hrangkhawl, Adv.
Mr. M. Sudhakar Reddy, Adv.
Mr. Ganesan Subbian, Adv.
Mr. T.V. Bhaskar Reddy, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel appearing for the appellant and the
learned Senior counsel appearing for the respondents at length.

Hearing is concluded.

Judgment is reserved.

(VISHAL ANAND)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)

Cases cited:-

- (1) (1964) AIR 529 AND 537
- (2) (2017) 4 SCC 654